

CONSTRUCTION OF BOUNDARY WALL
AROUND INDRA MARKET, DELHI

6585. SHRI K. N. PANDEY: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 10495 on the 10th May, 1968, and state:

(a) whether the work relating to the construction of boundary wall on all sides of the Indra Market has been completed; and

(b) if not, when it is likely to be completed on all sides with a height of the entrance gate 8 feet covered with iron-railing in order to check the entry of trucks in the market?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) A boundary wall is being provided on the front side facing G.T. Road of the Indra Market only. Three-fourth of the work has already been completed.

(b) The remaining work is expected to be completed in about one and a half month's time.

INDRA MARKET, DELHI

6586. SHRI JUGAL MONDAL: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 10499 on the 10th May, 1968, regarding Indra Market, Delhi and state:

(a) the number of times the Enforcement Directorate of the Delhi Administration and the Delhi Municipal Corporation have removed the mods from the road in Indra Market, Delhi during the period from 1st January to 30th July, 1968;

(b) the steps being taken in the matter as these goods on the road are causing great hardships to the residents; and

(c) whether all the tea stalls and reharies have since been removed from the said Market?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Four times.

(b) and (c). Alternative sites for the licensed reharies have been selected and allotments are expected to be made in about a month's time. Whereafter action against unauthorised squatters who remain will be intensified.

INDRA MARKET, DELHI

6587. SHRI B. K. DASCHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 10497 on the 10th May, 1968, regarding increase of anti-social elements in the Indra Market, Delhi and state:

(a) the number of times the Police have checked the shops at night to see that they are closed at 8.30 p.m. from the 11th May, 1968 to 31st July, 1968;

(b) whether it is a fact that the shops are used for cooking, washing and bathing purposes, causing great inconvenience to the residents and if so, what steps are being taken to see that these shops are used only for commercial purposes;

(c) whether it is also a fact that some shops are being used by un-social elements instead of residence, causing great hardship to other residents of the area; and

(d) if so, the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) The Delhi Administration have checked the shops 11 times during the period.

(b) Shops in Indra Market are used for commercial purposes only; some staff of the shops however stay in the premises of the shops. No reports about inconvenience caused to residents by cooking etc., is available with the Government.